

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

Contempt Petition No. 145/99 In
Original Application No. 527/97

29

New Delhi this the 2nd day of August 1999

Hon'ble Mr. Justice V. Rajagopala Reddy, Vice-Chairman (J)
Hon'ble Mr. R.K. Ahooja, Member (A)

S/Shri. V. Sehgal

1. P.K. Sehgal
2. Shashi Bala Handa
3. Ashok Kumar
4. Jai Ram
5. Swaran Lata
6. Beena Khurana
7. Kamal Malik
8. R.K. Grover
9. Veena Spara
10. Santra Devi
11. Ravinder Kumar
12. Satya Prakash
13. Meera
14. Pritpal Kaur
15. Aruna Satia
16. Pratibha Bajaj

All working as Grade II
Stenographers in the office
of Dte. General of Inspection
Customs & Central Excise, New Delhi

....Petitioners

(By Advocate: Shri M.L. Ohri)

Versus

1. Shri J.A. Chowdhury,
Secretary,
Department of Revenue,
Ministry of Finance,
North Block, New Delhi.
2. Shri Arvind Verma,
Secretary,
Department of Personnel & Training,
New Delhi.
3. Shri S.K. Malhi,
Director General of Inspection
Customs & Central Excise,
'D' Block, 5th Floor, I.P. Bhawan,
New Delhi.
4. Dr. E.A.S. Sarma,
Secretary,
Department of Expenditure,
Ministry of Finance,
North Block, New Delhi.

..Respondents

(By Advocate: Shri D.S. Jagotra with
Shri Rajinder Nischal)

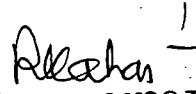
[Signature]


ORDER (Oral)

30

By Reddy, J.-

As the learned counsel for the applicant submits that the ^{applicant} has received the payment as directed by this court in its order dated 30.6.99. Nothing survives in this Contempt Petition. The C.P. is accordingly closed. Notices issued to the alleged contemnners are discharged.


(R.K. AHOOJA)
Member (A)


(V. RAJAGOPALA REDDY)
Vice- Chairman (J)

cc.